

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2336
ANSWERED ON:07.12.2006
SUPPLY OF OIL FROM IOC DEPOT
Khairi Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there have been complaints of less oil supply by the oil tankers under operation of Nagpur Division of the Indian Oil Corporation;
- (b) if so, the details thereof;
- (c) whether the Petrol Pumps Association has made any complaint in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken so far to check this practice ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) to (b): Indian Oil Corporation Limited (IOCL) has reported that there have been no complaint of less oil supply by the oil tankers under operation of Nagpur Division of IOCL.
- (c) to (d): IOCL has received representations from Akola Petrol Dealers Association and Nasik District Indian Oil Petrol Dealer's Association regarding alleged less supply by the oil tankers.
- (e): Deliveries of all products are through flow meters at the Oil Marketing Companies terminals, which are duly sealed, checked and rectified by Department of Legal Metrology. The deliveries through the meters are also checked through a measure duly calibrated by Department of Legal Metrology provided at all terminals. The calibration of tank trucks is also carried out by the Department of Legal Metrology. In case of any discrepancy, the same is rectified through re-calibration of tank trucks by the Department of Legal Metrology which is a continuous process. The seals provided by the Department of Legal Metrology are protected and secured at all times.